SHRI INDER J. MALHOTRA: Since when did T. T. Krishnamachari become a national leader?

SHRI DHARAM BIR SINHA: That was published on a special occasion.

SHRI R. P. ULAGANAMBI: Will Government come forward to give financial help to voluntary organisations or agencies which may engage themselves in propagating Dr. Ambedkar's ideals by publishing his monumental works like, The Buddha and His Dharma, Who are Sudras? The Untouchables etc.?

SHRI DHARAM BIR SINHA: At the moment, Government have no scheme to finance such a proposal.

SHRIS. M. BANERJEE: Apart from publishing various books and speeches of Dr. Ambedkar, is there a request by some voluntary organisations for a documentary on his life and trachings? If so, is it likely to be done this year?

SIIRI DHARAM BIR SINHA: A' the moment, we do not have any information, i require notice.

Cases of Thefts of Cars, Scooters and Cycles in Delhi

*990, SHRI A. N. CHAWLA: Will the M inister of HOME AFFAIRS be pleased to state:

- (a) whether the number of thefts of cars, scooters, cycles in Delhi has been on the increase:
- (b) if so, the number of cars, scooters, cycles stolen during the last one year and how these figures compare with those of the corresponding period of the previous year;
- (c) the number out of them recovered and handed over to the owners;
- (d) the number and other particulars of persons arrested in this connection during this period and the action taken against them, and
- (e) the measures adopted by Government to theck the increasing incidents of such thefts in the capital?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHSIN): (a) to (e). Based on the information given by the Delhi Administration, three statements are placed on the table of the House. [Placed in Library. See No. LT—618/71]

SHRI A. N. CHAWLA: Have bootleggers and smugglers also been involved in cases of theft of cars?

SHRI MOHSIN: Government have no information, but there are some persons who have been hauled up already. Cases have been instituted against some.

SHRI A. N. CHAWLA: Have all the culprits been prosecuted in the courts or some of the cases been dropped at the stage of police investigation?

SHRI MOHSIN: That information is given in the statement.

WRITTEN ANSWERS TO OUESTIONS

Export of Rail Wagons

- *961. SHRI K. C. PANDEY; Will Minister of FOREIGN TRADE be pleased to state:
- (a) what efforts were made to increase the expert of Rail wagons during the period 1970-71; and
- (b) the steps being taken to increase their export during 1971-72?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) During the year 1970-71, the Government's main efforts concentrated at removing constraints in exports of engineering goods, including Railway wagons, particular in the matter of supply of main raw ma erial, viz. Steel. In this direction the following steps were taken:

 Distribution of indigenous steel was streamlined by the Ministry of Steel and Mines.

- Import of substantial quantity of steel was arranged through Hindustan Steel Ltd. for distribution to engineering exporters. Further imports are envisaged mainly for the major industries.
- Steps were taken to allocate matching steel against export orders.
- Exporting units were allowed to import all categories of steel to their full requirements on the basis of confirmed orders.

In addition to the above, following continuing facilities were available:

- (i) Import replenishment at 20% of fob value;
- (ii) Compensatory support on case to case basis:
- (iii) Export finance at preferential rate of interest;
- (iv) Credit facilities for deferred realisation on case to case basis;
- (v) Facilities of publicity, market survey, sales and study teams, delegations, etc. through the Engineering Export Promotion Council.
- (vi) The management of a major wagon exporting firm which was closed for financial reasons, was taken over by Government and it is expected to fulfil outstanding commitments including export orders.
- (b) During the current year, 1971-72, apart from continuing facilities stated above, the following measures have been/are being taken to promote export of wagons:
 - (i) A separate Corporation, called the Project and Equipments Corporation of India has been formed in April, 1971, as a subsidiary to the State Trading Corporation with one of its principal function being

- export of Railway systems including rolling stock etc.
- (ii) The Projects and Equipments Corporation has started a data bank to collect and classify all relevant information about overseas buyers.
- (iii) Personal contacts with overseas buyers are being established.
- (iv) Foreign buyers delegations are being invited to visit India and see the progress.
- (v) Special imports and other assistance are being allowed to meet standing orders,

Setting up of Ten Corporation

*962. SHRI S. R. DAMANI : SHRI MULKI RAJ SAINI : SHRI BRIJ RAJ SINGHKOTAJI :

Will the Minister of FCREIGN TRADE be pleased to state:

- (a) whether the proposal regarding conversion of the Tea Board into a Tea Corporation has since been implemented; and
- (b) if so, what is its capital structure, the names of persons on the Board of Directors and the functions expected of it?

THE MINISTER OF FOREIGN TRADE (SHRI L, N. MISHRA): (a) and (b). The proposal for the conversion of the Tea Board into Tea Corporation has not been accepted. The details of the set up and functions of a Tea Marketing Corporation are being worked out.

Enquiries from Japan and Italy for buying Small Scale Industries Goods

*964. SHRI RAMKANWAR: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Government have received any enquiries from Japan and Italy for